



2026:DHC:7456



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010404112025

+ **OMP (ENF.) (COMM.) 141/2025**

GAIL (INDIA) LTD.

.....Decree Holder

Through: **Mr. Deepayan Madal, Adv.**

versus

TAURANT PROJECTS LTD.

.....Judgement Debtor

Through: **Advocate (appearance not given).**

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

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02.09.2026

1. At the outset, learned Counsel appearing for the Decree Holder seeks leave to withdraw the present enforcement petition with liberty to file again as and when situation arise.

2. Leave and liberty is granted as aforesaid.

3. The petition is dismissed as withdrawn with the aforesaid liberty.

OM PRAKASH SHUKLA, J

SEPTEMBER 2, 2026/at